

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 39/AT/2018

Subject : Petition under Section 63 of the Electricity Act, 2003 for Adoption of Transmission Charges with respect to the Transmission System being established by the ERSS XXI Transmission Limited (a 100% wholly owned subsidiary of Power Grid Corporation of India Limited)

Date of Hearing : 22.3.2018

Coram : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A. S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : ERSS XXI Transmission Limited

Respondents : West Bengal State Electricity Distribution Company Limited

Parties present : Shri B Vamsi Rama Mohan, ERSSXXITL

Record of Proceedings

The representative of the petitioner submitted that the present petition has been filed under Section 63 of the Electricity Act, 2003 for adoption of transmission charges to establish transmission system for Eastern Region System Strengthening Scheme-XXI and requested to adopt the transmission charges.

2. After hearing the representative of the petitioner, the Commission reserved the order in the petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**